

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 14414/2021

(Arising out of impugned final judgment and order dated 23-02-2021 in WC No. 27499/2019, WC No. 27504/2019 , WC No. 27510/2019, WC No. 28451/2019 , WC No. 28456/2019 , WC No. 29147/2019 , WC No. 30927/2019 , WC No. 30975/2019, WC No. 32534/2019 , WC No. 40961/2019, WC No. 495/2021 , WC No. 636/2021 03-11-2020 in WC No. 34359/2019 , WC No. 10278/2020, WC No. 28951/2019 , WC No. 28786/2019 passed by the High Court Of Judicature At Allahabad)

BALWAN SINGH & ORS. ETC.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. ETC.

Respondent(s)

(FOR ADMISSION and IA No.160678/2021-APPLICATION FOR SUBSTITUTION and IA No.160677/2021-EXEMPTION FROM FILING O.T. and IA No.160676/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.160679/2021-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 17-12-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Mahabir Singh, Sr. Adv.
Ms. Preeti Singh, AOR
Mr. Sunklan Porwal, Adv.
Ms. Saumya Dwivedi, Adv.
Mr. Shubham Kaushik, Adv.
Mr. Veerendra Kumar, Adv.
Mr. Shiv Kumar Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLPs is granted.

Delay condoned.

Substitution allowed.

Leave granted.

Tag with SLP(C) No. 18247 of 2017.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)